

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: KALISMA STEEL PRIVATE LIMITED Date of Commencement of Liquidation: 09-03-2021; List of Stakeholders as on Date: 31-08-2022; Name of IP: Mr. Jagdish Ratanlal Ahuja; Process Number: 1; Last 5 digit of registration number: 11175

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	0	0	0	0	0	0	NA
2	Liquidation costs incurred till date		10797536		10797536	0	0	0	NA
3	Secured financial creditors	4	2243691281	3	2225215431	0	23797425	0	Annexure 3
4	Unsecured financial creditors	2	53680531	2	53680531	0	0	0	Annexure 4
5	Operational creditors (Workmen)	92	13202977	89	12039535	0	1163442	0	Annexure 5
6	Operational creditors (Employees)	18	14800256	18	12408380	0	2391876	0	Annexure 6
7	Operational creditors (Government Dues)	5	1594136516	5	275482324	0	1318654192	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	51	154811620	41	110122160		44689460	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								Annexure 9
Total		172	4085120717	158	2699745897	0	1390696395	0	